

Regarding need for investigation into alleged mismanagement of National Health Mission funds in Himachal Pradesh- laid

SHRI ANURAG SINGH THAKUR (HAMIRPUR): There is an alarming mismanagement of National Health Mission (NHM) funds in Himachal Pradesh, by the State Government that came into light recently. High court also pointed out grave irregularities in the utilization of ₹521 crore allocated for 2024-25. The affidavit of HP State Government was not upto the level to account for improvements in rural healthcare infrastructure. This is not an isolated incident, the state also grapples with severe doctor shortages in primary health care centers, with 43 PHCs without medical officers despite massive transfers and only 11 new appointments. Also a ₹400 crore Ayushman-Himcare scam uncovered in April 2025, involving fake claims and data theft. All these point out to irregularities made by the State Government, which is depriving people of their right to healthcare. This breach of public trust and endangering lives through this blatant misuse of central funds needs to be investigated. I urge the Central Government to conduct a detailed audit of all centrally sponsored schemes and Central Sector Schemes in Himachal Pradesh to uncover the truth, ensure accountability and prevent further leakage of funds. Himachal Pradesh deserves transparency and efficient health care to realize the goals of Ayushman Bharat.